GOVERNMENT OF INDIA MINISTRY OF POWER LOK SABHA UNSTARRED QUESTION NO.231 ANSWERED ON 08.12.2022

COAL SHORTAGE IN THERMAL POWER PLANTS

231. SHRI UPENDRA SINGH RAWAT:

Will the Minister of POWER be pleased to state:

- (a) whether the Government is aware of the coal shortage across 135 thermal power plants in the country with 80 per cent of them having less than eight days of stock left, pushing the country into an electricity crisis;
- (b) if so, the course of action taken/being taken by the Government to prevent this crisis; and
- (c) the present situation of the coal shortage and electricity crisis?

ANSWER

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY (SHRI R.K. SINGH)

(a) to (c): The coal stock available at coal based thermal power plants of the country is monitored in Central Electricity Authority (CEA) on daily basis. As on 30.11.2022, there are 75 plants (56%) out of 180 plants are having coal stock of less than 8 days as per their consumption pattern.

As on 31.03.2022, the coal stock position was 25.6 Million Tonnes (MT) (9 days) and it increased to 26.1 MT (9 days) on 30.09.2022 and further increased to 30.9 MT (11 days) as on 30.11.2022.

The gap between energy requirement and energy supplied has been reduced from 2.0% to 0.1% between the month of April, 2022 and October, 2022 primarily on account of various steps taken by Government of India. The detail of all India power supply position for the months of April, 2022 to October, 2022 is given below:

	2022-23			
	Energy	Energy	Energy not Supplied	
	Requirement	Supplied		
Month	(MU)	(MU)	(MU)	(%)
April	134,781	132,028	2,752	2.0
May	135,765	135,156	609	0.4
June	1,34,060	1,33,263	796	0.6
July	1,28,689	1,28,255	434	0.3
August	1,30,855	1,30,390	465	0.4
September	1,27,226	1,26,914	312	0.2
October	1,14,068	1,13,944	124	0.1

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- (b): Government has taken the following steps to augment coal supply to power plants in the country:-
- (i) A Secretary level Inter Ministerial Committee comprising Chairman Railway Board, Secretary, Ministry of Coal, Secretary Ministry of Environment Forest & Climate Change as members and Secretary, Ministry of Power as convener, has been set up to ensure that the requirements of coal to power plants are met.
- (ii) An Inter-Ministerial Sub Group comprising of representatives from Ministry of Power, Ministry of Coal, Ministry of Railways, Central Electricity Authority (CEA), Coal India Limited (CIL) and Singareni Collieries Company Limited (SCCL) has been set up and meet regularly to take various operational decisions on the supply of coal to alleviate critical coal stock position in thermal power plants.
- (iii) Ministry of Power and Ministry of Coal initiated allocation of coal under B(viii)(a) (Tranche-XI) of SHAKTI Policy for thermal power plants having untied capacity for selling power through DEEP Portal/Power Exchange to fulfill short term requirements of DISCOMs.
